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Pandit Sundarlal Sharma (Open) University Chhattisgarh (Amendment) Act, 2006

23 of 2006

[31 August 2006]

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Pandit Sundarlal Sharma (Open) University Chhattisgarh (Amendment) Act, 2006

23 of 2006

[31 August 2006]

An Act to amend the Pandit Sundarlal Sharma (Open) University Chhattisgarh Act, 2004. Be it enacted by the Chhattisgarh Legislature in the Fifty-seventh Year of the Republic of India, as follows: -- * Published in the Chhattisgarh Rajpatra (Asadharan) dated 31-8-2006 Page 438(1).

1. Short Title, Extent And Commencement :-

- (1) This Act may be called the Pandit Sundarlal Sharma (Open) University Chhattisgarh (Amendment) Act, 2006.
- (2) It extends to the whole State of Chhattisgarh.
- (3) It shall come into force from the date of its publication in the Official Gazette.

2. Definition :-

In this Act, unless the context otherwise requires: -"Principal Act" means Pandit Sundarlal Sharma (Open) University
Chhattisgarh Act, 2004 (No. 26 of 2004).

3. Amendment Of Section 9 :-

In sub-section (8) of Section 9 of the Principal Act, for the word

"two" the word "Five" shall be substituted.